

Unstarred Question No. 588 dated the 21st February, 1969, referred to in Unstarred Question No. 2913, was subsequently laid on the Table of the House on 28th March, 1970. However, a copy of the statement placed on the Table of the House in fulfilment of the Assurance is laid on the Table of the House. [Placed in Library. See No. LT—1102/71].

Activities of Anti-Social Elements on Border Area of Kutch in Gujarat

1404. SHRI SOMCHAND SOLANKI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that recently the activities of anti-social elements are continuously spreading over the border area of Kutch in Gujarat ; and

(b) if so, the number of spies and anti-social elements arrested and detained separately between July, 1971 and 31st October, 1971 ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Government have no such information.

(b) Does not arise.

Terror let loose against Harijan Families of Bassi Tehsil (Jaipur)

1405. DR. RANEN SEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether 40 Harijan families of a small village in Bassi Tehsil of Jaipur District in Rajasthan left their homes in the wake of terror let loose against them by the caste Hindus of Palawale and other nearby villages ;

(b) whether they came to Delhi in the second week of September 1971 to meet the Prime Minister to seek redressal of their grievances ; and

(c) if so, the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). No Harijans of tehsil Bassi in district Jaipur

came to meet the Prime Minister in New Delhi. However, a copy of a representation which had been addressed by the Harijans of village Bassi to the Chief Minister of Rajasthan, was received by post in the Prime Minister's Secretariat in early September 1971. The representation complained of oppression by the caste Hindus. The State Government have been requested to inquire into the allegations.

Ejection of Harijan Cultivators in Village Kheri Ganaran (Patiala)

1406. SHRI B. N. REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the ejection of Harijan cultivators in Village Kheri Ganaran near Patiala (Punjab) by the higher class land-owners ; and

(b) if so, the steps taken by Government to stop the eviction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). According to information received from the Government of Punjab, there are some disputes over land between Zamindars and Harijans in village Ganda Khir in district Patiala. These disputes are sub-judice in Civil and criminal courts.

Blockage of Road Leading to Harijan Colony in Gurgaon District

1407. Shri Y. ESWARA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that the caste Hindus of Hodel town in Gurgaon District (Haryana) blocked all roads and streets leading to a Harijan locality in the town during August-September, 1971 ;

(b) if so, whether any enquiry was made ; and

(c) the punishment given to those found maltreating the Harijans ?